

K.K. Puri and Others Vs A.K. Puri and Others

Court: Jammu & Kashmir High Court

Date of Decision: Sept. 24, 1993

Acts Referred: Civil Procedure Code, 1908 (CPC) â€” Order 39 Rule 3, Order 39 Rule 4, 96

Citation: AIR 1994 J&K 25

Hon'ble Judges: B.A. Khan, J

Bench: Single Bench

Advocate: P. Kohli, M.L. Ohanji, Sabarwal and A. Parihar, for the Appellant; T.S. Thakur and B.S. Salathia, for the Respondent

Final Decision: Dismissed

Judgement